Monthly done statement Opening Balance, Institution, Disposal and Pendency of Civil Cases.

For the month of _____ in the court of _____

Present: _____

																						Age Wise break up of case at the end of the month
S. No	***Nature of cases***	***Opening balance at the beginning of the month***	***Institute received by transfer***	***Total***	***Disposal during the month***							***Total disposal***	***Closing balance at the end of the month***	***Upto 1 year***	***1 to 3 years***	***3 to 5 years***	***5 to 7 years***	***7 to 10 years***	***10 to 15 years***	***15 to 20 years***	***Total***
					Contested	***Un-Contested***	***Dismissed in default***	***Compromise***	***In-Exparte***	***Other wise***	***Transfer***											
1	*Civil original suits*																					
2	*Matrimonial Cases*																					
3	*Pauper Suits*																					
4	*Misc. Applications*																					
5	*Executions*																					
6	*Rent Case*																					
7	*Civil Misc. Cases*																					
8	*Others*																					
	Total																					